

ITEM NO.102

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8743/2013

REGISTRAR CANE COOPERATIVE SOCIETIES

Appellant(s)

VERSUS

GURDEEP SINGH NARVAL (D) THR. LRS. & ORS.

Respondent(s)

WITH

C.A. No. 8746/2013 (III-A)

C.A. No. 8745/2013 (III-A)

C.A. No. 8744/2013 (III-A)

Date : 12-02-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Abhishek Atrey, AOR  
Dr. Abhishek Atrey, Adv.  
Mr. Vikas Negi, Adv.  
Ms. Vidyottma Jha, Adv.  
Mr. Jagdeep Sharma, Adv.  
Mr. Navneet Gupta, Adv.

Dr. Riju Raj S. Jamwal, Adv.  
Mr. Balaji Srinivasan, AOR

Mr. Dinesh Dwivedi, Sr. Adv.  
Mr. P. N. Gupta, AOR  
Mrs. Bharti Gupta, Adv.  
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For Respondent(s) : Mr. T. N. Singh, AOR  
Mr. Kumar Gaurav, Adv.  
Ms. Rajshree Singh, Adv.

Mr. Akshat Kumar, AOR  
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Mr. K.M.Nataraj, A.S.G.  
Mr. Vatsal Joshi, Adv.  
Mr. Chitransh Sharma, Adv.  
Mr. Sharath Nambiar, Adv.

Mr. Amit Sharma-v, Adv.  
Mr. Uday Bhan Singh, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Prashant Singh-ii, Adv.  
Mr. Yogesh Vats, Adv.  
Dr. N. Visakamurthy, AOR

Mr. K.M.Nataraj, A.S.G.  
Mr. Vatsal Joshi, Adv.  
Mr. Chitransh Sharma, Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Aashna Gill, Adv.  
Mr. Santosh Ramdurg, Adv.  
Mr. Yogesh Vats, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Registry is directed to supply the soft copies of all the appeals to the office of Mr. K. M. Nataraj, learned Additional Solicitor General.
2. In the meanwhile, Mr. K. M. Nataraj shall take necessary instructions.
3. List on 18.02.2026.

(KAPIL TANDON)  
COURT MASTER (SH)

(NIKITA SINGH)  
COURT MASTER (NSH)